F.No. 1-164/FSSAI/Imports/2012
Food Safety and Standards Authority of India
(Ministry of Health and Family Welfare)
FDA bhawan, Kotla Road,
New Delhi.

Statutory Advisory

Dated: 3rd December, 2012

Subject: Use of Stearic acid as lubricant in Sugar based/ sugar free confectionary, Lozenges and chewing Gum/bubble gum.

With reference to the above mentioned subject, use of stearic acid as lubricant in Sugar based/ Sugar free Confectionary, Lozenges and Chewing Gum/Bubble gum was inadvertently missed in the Appendix A, table 13 of the Food Safety and Standards (Food Products standards and Food Additive) Regulations, 2011. As per the FSSAI’s Order No. 03/02/2012/QAS/FSSAI dated 24.07.2012 any variance in standards of Sugar based/ sugar free confectionary, Lozenges and Chewing Gum/bubble gum between FSS Regulations and earlier Prevention of Food Adulteration Rules, 1955, the earlier PFA standards will apply. This is one such case. It is also requested that specific enforcement/prosecution may not be launched against the use of stearic acid in the aforesaid products within the prescribed limit till necessary notification/amendment to be issued under the FSS Regulations.

2. Suitable instruction may kindly be issued to the enforcement staff in this regard.

This order issues with the approval of the Competent Authority by virtue of power conferred on FSSAI under 16(5) of Food Safety and Standards Act, 2006.

(Dr. Dhir Singh)
Director (QA)

To,
All Food Safety commissioners of States/ UTs